

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 148 OF 2017 &  
IA NO. 379 OF 2017**

**Dated: 18<sup>th</sup> September, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Suryalakshmi Cotton Mills Ltd.**

**... Appellant(s)**

**Vs.**

**Bureau of Energy Efficiency & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Abhik Kumar h/f  
Mr. Abhay S. Undal

Counsel for the Respondent(s) : Mr. Aneesh Sadhwani for R-1

**ORDER**

Learned counsel for respondent No.1 submits that already an auditor has been appointed and they need some time to file the report. Finally, two weeks time is granted to file the report.

List the matter on **10.10.2018.**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*ts/mk*